

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT-2210/91]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Export Promotion Council for Handicrafts, New Delhi, for the year 1989-90 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Export Promotion Council for Handicrafts, New Delhi, for the year 1989-90. [Placed in Library. See No. LT-2211/91]

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Carpet Export Promotion Council, for the year 1989-90 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Carpet Export Promotion Council, for the year 1989-90 [Placed in Library. See No. LT-2212/91]

Annual Report and Annual Accounts of the Delhi Urban Art Commission, New Delhi for the year 1989-90.

THE MINISTER OF URBAN DEVELOPMENT (SHRI DAULAT RAM SARAN): Mr. Speaker, Sir, I beg to lay on the Table of the House:-

(1) A copy of the Annual Report

(Hindi and English versions) of the Delhi Urban Art Commission, New Delhi, for the year 1989-90 under section 19 of the Delhi Urban Art Commission Act, 1973.

(2) A copy of the Annual Accounts (Hindi and English versions) of the Delhi Urban Art Commission, New Delhi, for the year 1989-90 together with Audit Report thereon under sub-section (4) of section 20 of the Delhi Urban Art Commission Act, 1973. [Placed in Library See No. LT-2213/91]

11.17 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Thirteenth Report

[*Translation*]

SHRI KIRPAL SINGH (Amritsar) : Mr. Speaker, Sir, I beg to present the thirteenth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

11.17 1/2 hrs.

ELECTION TO COMMITTEE

Central Advisory Board of Education

[*English*]

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAJMAN-GAL PANDE): Sir, I beg to move :

"That in pursuance of para 5 of the Ministry of Human Resource Develop-

[Sh. Rajmangal Pande]

ment (Department of Education) Resolution No. F. 1-2/90. PN (D.II), dated 19th October, 1990. Read with item No. 5 (i) of the Annexure thereto, the members of this House do proceed to elect, in such manner as the Speaker may direct, four members from amongst themselves to serve as members of the Central Advisory Board of Education, subject to the other provisions of the said Resolution." (*Interruptions*).

[*Translation*]

SHRI MADAN LAL KHURANA (South Delhi): Mr. Speaker, Sir, position this Government has become very ridiculous. Please Call the Prime Minister. We have heard that he has resigned. He has to give a statement also. (*Interruptions*).

[*English*]

MR. SPEAKER: The question is:

"That in pursuance of para 5 of the Ministry of Human Resource Development (Department of Education) Resolution No. F. 1-2/90. PN (D.II), dated 19th October, 1990. Read with item No. 5 (i) of the Annexure thereto, the members of this House do proceed to elect, in such manner as the Speaker may direct, four members from amongst themselves to serve as members of the Central Advisory Board of Education, subject to the other provisions of the said Resolution."

The motion was adopted

MR. SPEAKER: Calling Attention—Shri Saifuddin Choudhury. Is he there?

PROF. MADHU DANDAVATE (Rajapur): Mr. Speaker, there was item 5. It was a Statement by the Prime Minister. Why the Statement is not made?

MR. SPEAKER: It is scheduled at 12.30.

(*Interruptions*)

PROF. MADHU DANDAVATE: Sir, when the entire timing is changed, accordingly the time table gets changed. For instance, if the item was over earlier, in that case the Statement would have been left out. So, it is customary that though that is the time that is prescribed, that does not mean it cannot be made earlier. I think the Prime Minister's Secretariat must acquaint with the process of agenda in the House and inform him stating, 'you need not wait till 12 o'clock, your time has come.' Therefore, he must make a Statement.

MR. SPEAKER: Shri Yashwant Sinha.

Now, Matters under Rule 377.

(*Interruptions*)

11:20 hrs.

MOTION OF THANKS ON THE PRESIDENT'S ADDRESS—*CONTD.*

[*English*]

MR. SPEAKER: Now, we take up further discussion on the Motion of Thanks on the President's Address.

Shri Atinder Pal Singh.

(*Interruptions*)

SHRI RAM NAIK (Bombay North): Mr. Speaker, Sir, I am on a point of order. The